

**Impact of tree cutting on environment and climate change**

†4203. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether cutting of trees has any impact on the environment and climate change;

(b) if so, the number of trees cut in Delhi during the financial years, 2014-15, 2015-16 and 2016-17 for developmental activities and construction of buildings year-wise;

(c) whether the process of planting two trees where one tree is cut down has been complied with;

(d) if so, the places where trees have been planted; and

(e) if not, whether any action would be taken against them and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) Trees act as carbon sink, hence cutting of trees leads to reduced rate of absorption of carbon dioxide from the atmosphere that contributes to climate change.

(b) Details of the total number of trees cut in Delhi during the financial years, 2014-15, 2015-16 and 2016-17 for developmental activities and construction of buildings are given in Statement-I (*See* below).

(c) The section 10 of the Delhi Preservation of Trees Act, 1994 (DPTA), prescribes that every person, who is granted permission under this Act to fell or dispose of any tree, shall be bound to plant such number and kind of trees in the area. Accordingly, under the relevant provisions of this Act, the Government of NCT of Delhi (GNCTD) issued an order dated 04.03.2010 to ensure that 10 tree saplings are planted and maintained till its establishment against tree felling permission for a tree. Out of 10 saplings, 5 saplings are planted and maintained by Department of Forests and Wildlife, Government of NCT of Delhi (GNCTD) on degraded forest land and Gaon Sabha land, etc. available with the Department and the remaining 5 saplings are planted and maintained by the User Agency.

(d) The details of trees planted by the Department during the last three years are given in Statement-II (*See* below).

(e) In view of above, question does not arise.

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† Original notice of the question was received in Hindi.

**Statement-I***Details of Total no. of trees cut in Delhi during last three financial year*

Financial Year	No. of Trees cut
2014-15	6161
2015-16	4689
2016-17	4759
<b>TOTAL</b>	<b>15,609</b>

**Statement-II***Details of compensatory Plantation under DPTA in Delhi during last three years*

Sl. No.	Location	No. of plants planted
<b>Year 2014-15</b>		
1.	Ghummanhera	5000
2.	Kharkari Jatmal	8200
3.	Jhatikara	4200
4.	Savda	4113
5.	Alipur City Forest	1500
6.	Harevali	2850
7.	Mukhmelpur Pkt-B	3000
8.	Mukhmelpur Pkt -E	1500
9.	Kondli STP Premises	6978
10.	Garhi Mandu Pkt MI	1992
11.	Shastri Park Metro Station DPTA Land	1500
12.	Garhi Mandu Pocket C1	3900
<b>TOTAL</b>		<b>44733</b>

**Year 2015-16**

1.	Malikpur	3000
2.	Kharkari Jatmal	1750
3.	Rithala	310
4.	Alipur	1405
5.	Shastri Park near Metro Station	8800
6.	Shastri Park near Shastri Park colony	8000

Sl. No.	Location	No. of plants planted
7.	Taj Enclave near Geeta colony	2350
8.	Ghazipur drain (NGT order)	1206
TOTAL		26821

**Year 2016-17**

1.	Ghumanhera	600
2.	Mitraon	1220
3.	Nasirpur	2000
4.	Kharkari Jatmal	1660
5.	Alipur	2200
6.	Malikpur	5605
7.	Mukhmelpur	4000
8.	Shastri Park Bela Farm 9.15 ha.	17288
TOTAL		34573

**Funds for relocation of Similipal and Satkosia Tiger Reserves**

4204. SHRI NARENDRA KUMAR SWAIN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state the reasons for non-release of funds towards relocation of villages in respect of Similipal and Satkosia Tiger Reserves in Odisha?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): No proposal was received from Similipal Tiger Reserve towards voluntary village relocation during the financial year, 2016-17. For Satkosia Tiger Reserve, proposal for voluntary relocation of two villages was received which could not be finally processed owing to shortcomings/ discrepancies viz. non-submission of due-diligence report and check list, lack of clarity on number of families to be voluntarily relocated, no confirmation from the State regarding provision of State share of total budget and non-submission of details of bank accounts and Aadhar number of the beneficiaries.

**Release of funds for conservation and management of mangroves of Odisha**

4205. SHRI NARENDRA KUMAR SWAIN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state the reasons for delay in release of funds pertaining to conservation and management of mangroves of Odisha in respect of Mahanadi Delta?